

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
FASHION INFLUENCE CLOTHING INDIA PRIVATE LIMITED
OPERATING IN RETAIL TRADE OF FASHION CLOTHES IN CHAIN OF SHOPS
AT TAMIL NADU AND ANDHRA PRADESH.
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/CIN/LLP No.	Fashion Influence Clothing India Private Limited PAN: AABCF7989F CIN: U52322TN2011PTC082161
2.	Address of the registered office	No. 1018, New No.84, RR Srivaru Complex, 2nd Floor, 6th Avenue, Anna Nagar, Chennai, Tamil Nadu, India, 600040.
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Andhra Pradesh (Gudur, Nellore and Naidupet)
5.	Installed capacity of main products/ services	Not Available – Retail outlet as mentioned in pt. 4 above
6.	Quantity and value of main products/ services sold in last financial year	Quantity: Not Applicable Total Receipt: Rs. 13,51,31,296/- (As per last filed Audited Financials for FY 2020-21)
7.	Number of employees/ workmen	06 employees (as informed) – No manufacturing unit hence no workmen
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All Documents can be obtained by sending email at Process E-mail Id: cirp.ficindia@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at :	Can be obtained by sending email at Process E-mail Id: cirp.ficindia@gmail.com
10.	Last date for receipt of expression of interest	07/08/2024
11.	Date of issue of provisional list of prospective resolution applicants	17/08/2024
12.	Last date for submission of objections to provisional list	22/08/2024
13.	Date of issue of final list of prospective resolution applicants	01/09/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06/09/2024
15.	Last date for submission of resolution plans	06/10/2024
16.	Process email id to submit EOI	cirp.ficindia@gmail.com

- 1) All the EOIs received will be reviewed by IRP / RP as well as the CROC after further information / documents related to the process will be provided to the shortlisted parties. The RP / CROC shall have discretion to change the criteria for the EOIs at any point of time.
2) RP / CROC reserves the right to cancel or modify the process / application / timeline without assigning any reasons and without any liability whatsoever.
3) Further details are set out in detailed Invitation of Expression of Interest (EOI) which are to be read together with associated disclaimers and qualification.

Date: 23.07.2024

Place: Chennai

Mutharashouram Ganesh Chandra Sekaran
Resolution Professional

Reg. No.: IBBI/PA-003/00337/2021-2022/15620 (AFA) valid upto 30.06.2025
Reg. Add: Flat No 104, Tiana, House of Hiranaidani, 5/63 OMR, Egattur,
Navalur (Post), Chengalpattu (District), Near Marina Mall, Chennai, Tamil Nadu, 600030
For Fashion Influence Clothing India Private Limited

